

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 7

IA(I.B.C)/ 2236(MB)2023 IN C.P. (IB)/ 1286(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **02.07.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Rivaaz Trade Ventures Private Limited

For FC : Adv. Ankit Lohia, Adv. Varun Nathani a/w Adv. Suchitra Valjee,
Adv. Riya Kamdar, Adv. Riya vasa i/b Manilal Kher Ambalal & Co.

For CD : Adv. Shyam Kapadiya a/w Adv. Petrushka Dasgupta,
Adv. Krishna Burah, Adv. Ankita Yadav i/b Link legal.

Section 7 of IBC

ORDER

For hearing, list on 25.07.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

JNK

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)